CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

C.P.No.68/2019 in O.A.No.560/2019

Dated Wednesday, the 22nd day of January, 2020 PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

N.Sivakumar,

S/o K. Natesan,

No. 23/35, Pole Naidu Street,

Palanipet,

Arakkonam, Vellore District.

....Applicant/Applicant

By Advocate M/s. S. Sadasharam

Vs

Lt. Gen. S. K. Srivastava, AVSM,

Engineer-in-Chief,

Directorate General (Pers)/E1,

(DPC) Military Engineering Services,

Engineer-in-Chief Branch,

Kashmir House, Rajaji Marg,

New Delhi 110011.

....Respondent/Respondent

By Advocate Mr. Su. Srinivasan

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(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

This contempt petition has been filed by the applicant in OA 560/2019

against the respondents alleging wilful disobedience of the order passed by

this Tribunal dated 16.04.2019 in the said OA.

2. When the matter came up for consideration, learned counsel for both

sides in unison submits that the respondents have already complied with the

order of this Tribunal and there is no wilful disobedience on the part of the

respondents. Learned counsel for the applicant has also made an

endorsement in the file to that effect.

3. In view of the above circumstances, the CP is closed. Notices

discharged.

(T.JACOB)
MEMBER (A)

(P.MADHAVAN) MEMBER (J)

M.T.

22.01.2020